

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 32038/2014

RADHEY SHYAM MISHRA

Petitioner(s)

VERSUS

ELECTION COMMISSION OF INDIA AND ORS

Respondent(s)

Date : 23/04/2015 This petition was called on for hearing today.

For Petitioner(s) Mr.Shiv Kumar Tripathi,adv.
Dr. Rajeev Sharma,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to
the respondents.

List again on 12.08.2015.

(M K HANJURA)
Registrar

SB